## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

### LOK SABHA UNSTARRED QUESTION NO.3253 TO BE ANSWERED ON $9^{\text{TH}}$ AUGUST, 2023

### ALLOCATION OF WHEAT AND RICE TO TAMIL NADU FROM CENTRAL POOL

#### 3253. SHRI M. SELVARAJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has any data about the total quantum of rice and wheat that has been allocated and released from the central pool to the State of Tamil Nadu for the last three years;
- (b) whether the Union Government has any proposal to increase the quota to the State of Tamil Nadu;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): Allocation and offtake of Rice and Wheat from the Central Pool to the State of Tamil Nadu under NFSA, PMGKAY, AtmaNirbhar Bharat Scheme andOther Welfare Schemes (OWS) for the last three years i.e. from FY 2020-21 to 2023-24 (till June 2023) is as below:

(In LMT)

Commodity	Wheat		Rice	
FY	Allocation	Offtake	Allocation	offtake
2020-21	3.94	4.04	48.97	47.33
2021-22	6.18	5.92	50.44	48.86
2022-23	2.08	1.72	51.64	40.59
2023-24	1.26	0.37	36.30	7.86
(offtake tillJune'23)				
Total	13.46	12.05	187.35	144.64

(b) to (d): Allocation of foodgrains to States/UTs under the National Food Security Act, 2013 (NFSA) is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission(now Niti Aayog) on the basis of data of NSSO household consumption expenditure survey 2011-12 and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected

The coverage of beneficiaries determined for the State of Tamil Nadu under the NFSA is 364.70 lakh persons against which the State has identified 364.12 lakh beneficiaries. The number of beneficiaries keeps on changing due to addition/deletion of ration cards due to various reasons, as reported by States/UTs time to time. Accordingly, 2,14,400.60 MT of foodgrains are being allocated per month under NFSAto the State Government at free of cost. In addition to this, 92,078.733 MT of foodgrains are being allocated per month to Tamil Nadu under "tide over" to protect the average annual offtake during 2010-11 to 2012-13. Thus, the State of Tamil Nadu is receiving Total 3,06,479.333 MT of foodgrains per month (36,77,751.996 MT of foodgrains per annum) which is as per maximum permissible limit under the Act.

\*\*\*